

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**COMPANY APPEAL (AT) No.24 of 2020**

**In the matter of:**

**Sanjay Asher**

**Appellant**

**Vs**

**Atlas Copco (India) Ltd**

**Respondent**

Mr Shikhil Suri, Mr Shiv Kr Suri, Ms Nikita Thapar, Vinati Bhola and Ms Shilpa Jaini, Advocates for appellant.

Mr. Hemant Sethi, Mr. Gaurav Sethi, Advocates for Respondent.

**And**

**COMPANY APPEAL (AT) No.27 of 2020**

**In the matter of:**

**Arun Kejriwal**

**Appellant**

**Vs**

**Atlas Copco (India) Ltd**

**Respondent**

Mr Amit Singh Chadha, Sr. Advocate with Mr. Pranjit Bhattacharya, Advocates for appellant.

Mr. Hemant Sethi, Mr. Gaurav Sethi, Advocates for Respondent.

**And**

**COMPANY APPEAL (AT) No.28 of 2020**

**In the matter of:**

**Sudhir Haribhai Patel**

**Appellant**

**Vs**

**Atlas Copco (India) Ltd**

**Respondent**

Mr Abhijit Sinha, with Mr. Pranjit Bhattacharya, Mr Saikat Sarkar, Advocates for appellant.

Mr. Hemant Sethi, Mr. Gaurav Sethi, Advocates for Respondent.

**and**

**COMPANY APPEAL (AT) No.29 of 2020**

**In the matter of:**

**Deep Janak**

**Appellant**

**Vs**

**Atlas Copco (India) Ltd**

**Respondent**

Mr. Pranjit Bhattacharya, Advocate for appellant.

Mr. Hemant Sethi, Mr. Gaurav Sethi, Advocates for Respondent.

**And**

**COMPANY APPEAL (AT) No.30 of 2020**

**In the matter of:**

**Jawahir Jagatsinh Merchant, Adult,**

**Indian Inhabitant**

**Appellant**

**Vs**

**Atlas Copco (India) Ltd**

**Respondent**

Mr Sudipto Sarkar, Sr. Advocate, Mr. Pranjit Bhattacharya, Advocates for appellant.

Mr. Hemant Sethi, Mr. Gaurav Sethi, Advocates for Respondent.

**And**

**COMPANY APPEAL (AT) No.365 of 2019**

**In the matter of:**

**Jayshree Damani & Anr**

**Appellant**

**Vs**

**Atlas Copco (India) Ltd**

**Respondent**

Mr Abhijeet Sinha, Mr Mahesh Agarwal, Mr. Mantul Bajpai, Mr. Divyanshu Chandiramani, MR Saikat Sarkar, Advocates for appellant.

Mr. A.S. Chandiook, SR. Advocate, Mr. Hemant Sethi, Mr. Gaurav Sethi, Ms Shweta, Ms Neelam Deol, Ms Shruti Sharma, Advocates for Respondent.

**And**

**COMPANY APPEAL (AT) No.366 of 2019**

**In the matter of:**

**Janak Mathuradas**

**Appellant**

**Vs**

**Atlas Copco (India) Ltd**

**Respondent**

Mr Sudipto Sarkar, Sr. Advocate, Mr Mahesh Agarwal, Mr. Mantul Bajpai, Mr. Divyanshu Chandiramani, Advocates for appellant.

Mr. A.S. Chandiok, SR. Advocate, Mr. Hemant Sethi, Mr. Gaurav Sethi, Ms Shweta, Ms Neelam Deol, Ms Shruti Sharma, Advocates for Respondent.

**ORDER**

**10.02.2020-** Heard learned counsel for the parties at length. Arguments concluded. **Judgement reserved.**

Parties may file written submissions not more than three pages by Friday, 14.2.2020.

**(Justice Jarat Kumar Jain)**  
**Member (Judicial)**

**(Mr Balvinder Singh)**  
**Member (Technical)**

**(Dr. Ashok Kumar Mishra)**  
**Member (Technical)**

**Bm/kam**